

of proportional representation by means of the single transferable vote, to the Joint Committee on Offices of Profit in the vacancy caused by the retirement of Prof. N. M. Kamble from Rajya Sabha and do communicate to this House the name of the member so appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

13.16 hrs.

MATTERS UNDER RULE 377

(i) NEED TO RESTORE BARARI STEAMER SERVICE IN BHAGALPUR, BIHAR.

श्री राम विलास पासवान (हाजीपुर) : उपाध्यक्ष महोदय, बरारी, थाना बिहपुर, जिला भागलपुर की स्टीमर सेवा को बिला बजह बन्द किए जाने की ओर मैं सदन का ध्यान आकृष्ट करना चाहता हूँ। बरारी स्टीमर सेवा सैकड़ों वर्षों से चली आ रही है। यह दक्षिणी बिहार और उत्तरी बिहार को मिलाती है। प्रशासनिक, प्रतिरक्षा एवं व्यावसायिक दृष्टिकोणों से उत्तरी एवं दक्षिणी बिहार के विकास में इस सेवा का बन्द होना दुर्भाग्यपूर्ण है। भागलपुर बिहार का एक बहुत बड़ा व्यापार केन्द्र भी रहा है।

इस स्टीमर के बन्द होने से आम जनता काफी परेशान है। अतः सरकार से मांग है कि अविलम्ब बरारी में स्टीमर सेवा को चालू किया जाए तथा भागलपुर में रेलवे पुल का निर्माण किया जाये।

(ii) ESTABLISHMENT OF PUBLIC SECTOR INDUSTRIES IN EASTERN UTTAR PRADESH.

SHRI ZAINUL BASHIR (Ghazi-pur) : Sir, U. P. having 20% of country's population has been able to receive only 4% money in the State invested in Public Sector. There are many proposals from the State Govt. for the establishment of public sector industries in U. P. which are pending with the various Ministries under the Govt. of India. These proposals should be cleared as early as possible so that U. P.'s share in public sector investments may increase to some extent.

The public sector industries which have been approved so far are not being located in the backward regions of the State, particularly Eastern U.P. Only Mirzapur District of Eastern U. P. has been provided National Power Projects because of its nearness to the coal fields. On the other hand, one refinery, one petro-chemical project and some other units have been established in Western U. P. which is the most developed part of the State. It has been reported in the Press that the U. P. Government has requested the Central Govt. for the establishment of 3 out of 4 gas based fertiliser plants in Western U. P., completely ignoring the case of Eastern U. P. and Bundel Khand. In this way the regional imbalances are continuing to increase.

It has been repeatedly assured by the Govt. that backward regions will be preferred for the establishment of public sector undertakings. I, therefore, urge upon the Government to establish public sector undertakings in the backward region of U. P., especially Eastern U. P. comprising the districts of Varanasi and Gorakhpur Divisions.

(iii) CONSTRUCTION OF RAILWAY LINE ON RAIPUR-MANDLA-JABALPUR SECTION.

श्री कैयूर भूषण (रा पुर) : उपाध्यक्ष महोदय, आदिवासी हरिजन बाहुल्य मध्य

[श्री कपूर भूषण]

प्रदेश जो अपने गर्भ में खनिज का भण्डार समेटे हुए है, वहां वन सम्पदा का अटूट भण्डार भी उपलब्ध है। इसके बावजूद वह आर्थिक दृष्टि से पिछड़ा हुआ है। इस आर्थिक पिछड़ेपन का एकमात्र कारण है, रेल मार्गों की कमी।

रायपुर-मण्डला-जबलपुर रेलमार्ग बनने से जबलपुर का सीधा सम्बन्ध रायपुर के सीमेन्ट उत्पादक क्षेत्र से, मिलाई के इस्पात कारखाने से और विशाखापट्टनम बन्दरगाह जैसे प्रमुख स्थानों से हो सकेगा। साथ ही इस आदिवासी क्षेत्र का भी विकास होगा।

अतः इस रेल मार्ग के लिए तत्काल सर्वेक्षण कार्य प्रारम्भ करना चाहिए तथा रेल लाइन के निर्माण में प्राथमिकता देनी चाहिए।

(iv) SETTING UP OF REHABILITATION CENTRE FOR THE DISABLED IN DELHI.

SHRI HARISH KUMAR GANGWAR (Pilibhit) : Despite the enthusiasm India showed in observing the International Year of the Disabled last year, the Central Government has failed to take any initiative to set up a rehabilitation centre in the capital.

The Union Health Ministry which had sanctioned the scheme for a Centre like one quoted above and allotted a five-acre plot as far back as 1973 has even after a lapse of about a decade failed to take any further step to set up the Centre.

While the original Rs. 1.25 crore scheme lies in the cold storage, its cost according to latest official estimate, has escalated by more than three times.

The original plan submitted in 1970 has already been approved by the Urban Arts Commission and other concerned bodies.

Looking towards the indignation expressed by the professional bodies concerned with the rehabilitation of the disabled. I urge upon the Government of India to execute the scheme of setting up a rehabilitation centre for the disabled in Delhi.

(v) REPORTED DECISION TO SCRAP "DAILY DEPOSIT SCHEME" OF THE NATIONALISED BANKS.

DR. A. KALANIDHI (Madras Central) : I am shocked to learn that such a scheme as the Daily Deposit Scheme of the nationalised banks which enable persons getting daily income to save is slowly but surely being scrapped. I consider that the move is ill-conceived. To forego Rs. sixty crores of deposits when resources are scarce is suicidal. The anti-inflationary nature of the scheme appears to have been completely forgotten. When the deposit collectors' remuneration undergoes forced reduction at all branches of the nationalised banks, it will definitely affect the productivity of other sections of employees adversely. That it should happen in this year of productivity is indeed a travesty of justice. Over and above everything is the fact that fifty thousand more will be added to the disgruntled army of the unemployed, when the Government allocates crores of rupees for generating employment opportunities under Five-Year Plans and the 20-point programme and also to nurse sick industries back to health for maintenance of existing jobs. I would, therefore, earnestly request the Hon. Finance Minister to immediately intervene and stem the move of the national banks.

(vi) SCARCITY OF DRINKING WATER IN TONK DISTRICT OF RAJASTHAN.

SHRI BANWARI LAL BAIRWA (Tonk) : There is acute scarcity of drinking water in Deoli Tehsil and Todarai Singh in District